

**I. Report (1982-33) of the Commission for Scheduled Castes and Scheduled Tribes and related paper**

**II Memorandum of action taken on recommendations contained in the Report (1978-70) of the Commission for Scheduled Castes and Scheduled Tribes**

THE MINISTER OF STATE OF THE MINISTRY OF WELFARE [DR. (SHRIMATI) RAJENDRA KUMARI BAJPAI]; Sir, I beg to lay on the Table:—

I. A copy (in English and Hindi) of the Fifth Annual Report of the Commission for Scheduled Castes & Scheduled Tribes for the year 1982-83, together with a Memorandum of action taken by Government on the recommendation contained in the Report.

II. A copy (in English and Hindi) of the Memorandum outlining the detailed action taken on the recommendations contained in the First Annual Report of the Commission for Scheduled Castes and Scheduled Tribes for the year 1978-79. [Placed in Library. See No. LT-2132/86 for I and n.]

**Notifications of the Ministry of Urban Development under the Delhi Development Act, 1957**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH); Sir, I beg to lay on the Table, under section 58 of the Delhi Development Act, 1957, a copy each (in English and Hindi) of the following Notifications of the Ministry of Urban Development:—

(i) G.S.R. No. 312(E), dated the 24th February, 1986, publishing the Delhi Development Authority (Form of Appeal) Rules, 1986,

(ii) G.S.R. No. 313(E), dated the 24th February, 1986, publishing the Delhi Development Authority (Sealing of Development) Rules, 1986.

[Placed in Library. See No. LT-2186/86 for (i) and (ii).]

**I. Report and Accounts (1978-79) of the Madhya Pradesh State Agro-Industries Development Corporation Limited, Bhopal, and related papers**

**II Report and Accounts (1981-82) of the West Bengal Agro-Industries Corporation Limited, Calcutta, and related papers**

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA); Sir, I beg to lay on the Table:—

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 319A of the Companies Act, 1956:—

(i) (a) Tenth Annual Report and Accounts of the Madhya Pradesh State Agro-Industries Development Corporation Limited, Bhopal, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-2191/86 for (i) (a) and (b).]

(ii) (a) Fourteenth Annual Report and Accounts of the West Bengal Agro-Industries Corporation Limited, Calcutta, for the year 1981-82, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) (i) (a) and (ii) (a) above. [Placed in Library. See No. LT-2192/88 for (ii) (a), (b) and (2).]